

[Dr. Karan Singe]

संख्या एस. ओ. नं. 2445 (अंग्रेजी संस्करण) और एस. ओ. 2446 (हिन्दी संस्करण) में प्रकाशित हुआ था।
[Placed in Library. See No. LT-9349/67]

Annual Report of the Central Road Transport Corporation Limited and Notifications under Seamen's Provident Fund Act.

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, AND SHIPPING AND
TRANSPORT (SHRI RAGHURAMIAH):
I beg to lay on the Table :

- (1) A copy of the Annual Report of the Central Road Transport Corporation Limited, Calcutta, for the year 1967-68 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See LT-1349/69.]

- (2) A copy each of the following Notifications under section 24 of the Seamen's Provident Fund Act, 1966 :—

(i) The Seamen's Provident Fund (Amendment) Scheme, 1968, published in Notification No. G. S. R. 1066 in Gazette of India dated the 8th June, 1968.

(ii) The Seamen's Provident Fund (Second Amendment) Scheme, 1969, published in Notification No. G. S. R. 1044 in Gazette of India dated the 3rd May, 1969.

- (3) A statement showing reasons for delay in laying the notification mentioned at (2) (i) above. [Placed in Library. See No. LT—1351/67].
- (4) Following Statements showing the action taken by Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha shown against each :—

(i) Supplementary Statements Nos. II, III and IV	Seventh Session, 1969 (Fourth Lok Sabha)
(ii) Supplementary Statement No. V	Sixth Session, 1968 (Fourth Lok Sabha)
(iii) Supplementary Statement No. XII	Fifth Session, 1968 (Fourth Lok Sabha)
(iv) Supplementary Statement No. XVIII	Fourth Session, 1968 (Fourth Lok Sabha)
(v) Supplementary statement No. XIII	Third Session, 1967 (Fourth Lok Sabha)
(vi) Supplementary Statement No. XX	Second Session, 1967 (Fourth Lok Sabha)
(vii) Supplementary Statement No. XVII	Fifteenth Session, 1966 (Third Lok Sabha)

[Placed in Library. See No. LT— 1352/69].

Statement on drought conditions

THE MINISTER OF STATE IN THE
MINISTRY OF FODD, AGRICULTURE,
COMMUNITY DEVELOPMENT AND
COOPERATION (SHRI ANNASAHIB

SHINDE) : I beg to lay on the Table a statement (Hindi and English versions) regarding drought conditions prevailing in parts of the country. [Place in Library. See No. LT—1353/69].